

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 316/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SUKHBIRI & ANR.

Respondent(s)

Date : 12-03-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

Mr. Anupam Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 are duly represented.

Original records have been received from the High Court
as well as Trial Court.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. In the meantime, parties may
file additional documents.

ANIL LAXMAN PANSARE
Registrar